

evidence in the court of law. Vaze added that following the instruction by an alleged close aide of Pawar, he carried out drives against illegal guthka sellers and also initiated action against owners of factories. However the 'aide' "conveyed displeasure by Pawar on his action", Vaze claims in

und at any of the locations raided by the IT sleuths. The ED which had summoned Deshmukh earlier has now moved a PMLA court for non-compliance of summons. Deshmukh who is being probed by multiple agencies including the CBI and ED has called the pro-

in the month of July-August, 2020... Parab asked me to look into the complaint under preliminary enquiry and bring the trustees of SBUT to him for negotiation. He also insisted on primary talks to demand Rs. 50 crores from SBUT in order to close the enquiry with EOW, Mumbai," he said.

a high — ch
Apur
sed
week
tion
vern
well
by th

Seen as 'Our' in Home Turf

group.com emotions for her ... We have seen her grow up and grow as a politician." Mithun Shahu, a non-teaching staff in a government school, said every citizen has benefited from the services provided by Banerjee's government.

"Then, why will people think twice before voting for her. She has kept her promises in the true sense."

A comparison to Nandigram is automatically drawn. Banerjee has been betrayed in Nandigram, feels many voters here. "Mamata Banerjee was a victim of poll rigging done by (BJP's) Sudendu Adhikari in Nandigram. We want her to win with a 50,000-plus margin from Bhabnipur," said Trinamool 73 ward chairman Asit Saha.

In the assembly polls earlier this year, while Trinamool's Sobhabdeb Chattopadhyay won with a margin of 28,000-plus votes, the BJP got lead in three wards. A large presence of Marwari and Gujarati communities in these areas is seen as the reason for this.

Sunil Parekh, a Gujarati businessman with decades-old roots in Bengal, said: "Non-Bengali community has affinity towards the BJP. But when Mamata Banerjee is already in power, it is of no use voting against her."

With a substantial non-Bengali population in the constituency, estimated to be around 40%, Banerjee held special interactive sessions with the community representatives of Gujaratis, Marwaris and Sikhs. She went to the gurudwara on Harish Mukherjee Road on Wednesday and the Lakshmi Narayan Temple on Thursday.

K'taka Tables Bill to Ban Betting

Our Political Bureau

Bengaluru: The state government on Friday introduced a Bill in the Legislative Assembly seeking to ban all types of online games that involve transfer of money including virtual, digital and electronic forms in keeping with the first major Cabinet decision in the area of technology after Basavaraj Bommai took over as chief minister in July.

Home minister Araga Jnanendra tabled the Bill proposing a slew of amendments to the Karnataka Police Act, 1963, seeking to prohibit all forms of games played on the cyberspace with "all forms of wagering or betting." The proposed law does not distinguish between games of chance and games of skill leaving several gaming firms jittery. The Bill, however, excludes lottery and horse-race, tho-

ugh there are no lotteries in Karnataka. The lawmakers to discuss the Bill on Monday when resumes after the weekend break.

The Bill defines online games capturing the latest advances in technology mentions all types of electronic mobile phones, computers, and tablets. There are no gaps. At one place, the Bill

in the month of July-August, 2020... Parab asked me to look into the complaint under preliminary enquiry and bring the trustees of SBUT to him for negotiation. He also insisted on primary talks to demand Rs. 50 crores from SBUT in order to close the enquiry with EOW, Mumbai," he said.



BENGALURU
Dr. M.

Website : www.

IFT No. BAMUL/PUR
IFT No. BAMUL/PUR
IFT No. BAMUL/PUR
IFT No. BAMUL/PUR
IFT No. BAMUL/PUR

TECHNICAL C
THE KARNATA

Bengaluru Co-op Milk Union Ltd
Portal from the interested and
of the following item.

SI No	Tender Notification No and Date	
1	252	Providing Ins Assets and Annexure-I
2	253(01)	Supply and as per Techn
	253(02)	Supply of Ve
	253(03)	Supply and Racking Sys
3	254	Design, Sup of Fully Auto Filing machi Allied Equip Dairy (Main
4	255(01)	Printing and
	255(02)	Printing and
	247(01)	Supply, Ope BAMUL at M
5	247(02)	Supply, Ope BAMUL at H
	247(03)	Supply, Ope BAMUL at N contract bas

The Tenderers shall submit qualification criteria specified in The Earnest money deposit (E for 135 days, Tender process details are mentioned in 22/252/253/254/255/247.

FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SHREEBHAV POLYWEAVES PVT LTD

RELEVANT PARTICULARS	
1 Name of corporate debtor	SHREEBHAV POLYWEAVES PRIVATE LIMITED
2 Date of incorporation of corporate debtor	16th August 2005
3 Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad
4 Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17110GJ2005PTC046610
5 Address of the registered office and principal office (if any) of corporate debtor	238-240, Unity Estate, Next To Batliboi Ltd., Bhestan, Surat, Gujarat - 395023
6 Insolvency commencement date in respect of corporate debtor	31.08.2021
7 Estimated date of closure of insolvency resolution process	28.02.2022
8 Name and registration number of the insolvency professional acting as interim resolution professional	Nirav Anupam Tarkas Regn No. IBBI/IP-002/IP-N00776/2018-19/12375
9 Address and e-mail of the interim resolution professional, as registered with the Board	#209 B.N Chambers, Opp. Welcom Hotel, R.C. Dutt Road, Alkapuri, Vadodra-390007 Gujarat Ph.: (0265) 235 9988, Email: natshare@yahoo.co.in
10 Address and e-mail to be used for correspondence with the interim resolution professional	#209 B.N Chambers, Opp. Welcom Hotel, R.C. Dutt Road, Alkapuri, Vadodra-390007 Gujarat Ph.: (0265) 235 9988, Email: shreebhavpolyweavesrcip@gmail.com
11 Last date for submission of claims	30.09.2021
12 Classes of creditors, if any, under clause (ii) of sub-section (6A) of section 21, ascertained by the interim resolution professional	
13 Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
14 (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: N.A.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Shreebhav Polyweaves Private Limited on 31.08.2021.

The creditors of Shreebhav Polyweaves Private Limited are hereby called upon to submit their claims with proof on or before 30.09.2021 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date : 03.09.2021
Place : Vadodra

Name and Signature of Interim Resolution Professional
Sd/- Nirav Anupam Tarkas
Regn No. IBBI/IP-002/IP-N00776/2018-19/12375

Economic Times - Ahmedabad - 18-09-21

ની અનુક્રમ નામ લેશે.

શ્રી. ઉર્વશીબેન વિષ્ણુકુમાર પટેલ
સરલાબેન મહેશકુમાર પટેલ

શોપીંગ
મથક, સુરત.
૧૮૬૬૭૪૧

મારી મારફતે

દર્શન પી. ગજજર (એડવોકેટ)
હર્ષ બી. ગજજર (એડવોકેટ)

રાજસ્થાન કોટન ફેબ

મ : 15-09-2021 to 13-10-2021 સમય : સવારે 10.30 થી રાત્રીના 09.30 સુધી

જા : SMC પ્લોટ, પ્રાઈમ માર્કેટ, સહજ સુપર સ્ટોર સામે, આનંદ મહેલ રોડ, અડાજણ, સુરત

- રાજસ્થાન : કોટા મુંગા, કોટા કોરિયા, કોટા સિલ્ક, બાડમેરી, હેન્ડ એમ્બોડરી • પંજાબ : ફુલકારી ફેસ મટીરીયલ્સ, પંજાબી જુતી
- લંબાણા : કાન્યા, સિલ્ક સાડી, આસામ, કાચ ફલાવર
- મધ્યાપ્રદેશ : ચંદેરી, મહેશ્વરી બાગ સિલ્ક સાડી અને ફેસ મટીરીયલ્સ • બિહાર : ભાગલપુરી, સિલ્ક સાડી અને ફેસ મટીરીયલ્સ • કાશ્મીર : કાશ્મીર શાલ, ફેસ મટીરીયલ્સ તથા સાડી • હરિયાણા : પાનીપથ કોર મેટ અને પડદા તથા બેડશીટ • ઉત્તર પ્રદેશ : લખનવી ચિલ્ડન, બનારસી સાડી, કુર્તા
- દિલ્લી : એમ્બોડરી ટોપ, આટીકીશ્વલ જ્વેલરી, કાશ્મીરી ટોપ,
- આંધ્ર પ્રદેશ : કોટલ સાડી અને ફેસ મટીરીયલ્સ, પર્લ જ્વેલરી
- ઝોડીસા : ટ્રેડીંગલ હેન્ડીક્રાફ્ટ અને હેન્ડલુમ

REG. BY : All Craft man Development Commissioner (Handicraft) Ministry of Textiles, Govt. of India, New Delhi

ની યોજનાઓના અમલીકરણ અંગે સંગીત, નૃત્ય, નાટ્ય અને કલાક્ષેત્રના કલાકારો માટેની જાહેર ખબર

રાજ્ય સંગીત નાટક અકાદમી, ગાંધીનગર

આ પ્રવૃત્તિઓ વિભાગ હસ્તકની ગુજરાત રાજ્ય સંગીત નાટક અકાદમી, ગાંધીનગરની સને નાઓ માટે ગુજરાતના પાત્રતા ધરાવતા કલાકારો પાસેથી નિયત નમૂનામાં આથી અરજીઓ ના સંક્રમણને અટકાવવાના હેતુસર શક્ય બને ત્યાં સુધી અકાદમીની વેબસાઈટ <https://arajkshodm.org> પર ઓનલાઈન કરી તા. ૦૪/૧૦/૨૦૨૧ સુધીમાં સાપ્તિક પુરાવા સાથે સભ્ય સચિવ, ડૉ. રાજેશ્વરી માળ, ડૉ. જીવરાજ મહેતા ભવન, ગાંધીનગર ખાતે પહોંચાડવાના રહેશે અને ૦૭-૧૦-૨૦૨૧ સુધી સંપર્ક કરવા આથી આ જાહેરાતથી જાણવાવામાં આવે છે. આ સરકાર / રાજ્ય સરકાર દ્વારા કોરોના કોવિડ-૧૯ અંગે વખતો વખત જાહેર કરવામાં આવે તે રીતે કાર્યક્રમ કરવાના રહેશે.

સંગીત નૃત્ય અને નાટ્ય વૃંદોને આથી આર્થિક સહાયની યોજના

આ માટે સરકારે નિયત

આ માટે સરકારે નિયત

આ માટે સરકારે નિયત

આ માટે સરકારે નિયત

આ માટે સરકારે નિયત

આ માટે સરકારે નિયત

આ માટે સરકારે નિયત

આ માટે સરકારે નિયત

આ માટે સરકારે નિયત

આ માટે સરકારે નિયત

આ માટે સરકારે નિયત

આ માટે સરકારે નિયત

આ માટે સરકારે નિયત

આ માટે સરકારે નિયત

આ માટે સરકારે નિયત

આ માટે સરકારે નિયત

આ માટે સરકારે નિયત

આ માટે સરકારે નિયત

આ માટે સરકારે નિયત

આ માટે સરકારે નિયત

આ માટે સરકારે નિયત

આ માટે સરકારે નિયત

આ માટે સરકારે નિયત

આ માટે સરકારે નિયત

આ માટે સરકારે નિયત

આ માટે સરકારે નિયત

તે જયંતીરસિંહ ઉમેદસિંહ ભાડરના (એડવોકેટ એન્ડ નોટરી)
પી. ડી પટેલ એન્ડ કું. ફઝ, હજીમતી કોલોની પહેલા માળે, જી. એમ કોમ્પ્યુટરની સામે,
પરવત ગામ રોડ, પરવત પાટીયા, સુરત. મો. નં. ૯૮૨૪૭૧૯૯૫૨



વીજપ્રવાહ બંધ રહેવા બાબત

ગ્રાહકોને ગુણવત્તાસભર વીજપૂરવઠો આપવાના હેતુથી નીચે દર્શાવેલ સબસ્ટેશનના નેટવર્ક મેઈન્ટેનન્સનું આયોજન કરેલ છે. આ સબસ્ટેશનમાંથી વીજપૂરવઠો મેળવતા ગ્રાહકોનો સવારના ૮ : ૦૦ થી સાંજના ૫ : ૦૦ કલાક દરમિયાન વીજપૂરવઠો બંધ રહેશે. અનુચિત સમય પહેલાં વીજપૂરવઠો પુનઃકાર્યરત કરવા માટે અમારા શ્રેષ્ઠ પ્રયાસો કરીશું.

- ૨૦/૦૯/૨૦૨૧ : ડી. એન. ઈન્વેસ્ટમેન્ટ- HT
- ૨૧/૦૯/૨૦૨૧ : ઓમ પાર્ક (કતારગામ), ગુરૂકૃપા (નાની વેડ), મોગલ મહલ (મુઘલીસરા)
- ૨૨/૦૯/૨૦૨૧ : ભમા સોસાયટી (એ.કે.રોડ), ભાઠેના ઈન્ડ.નં.૬ (ભાઠેના)
- ૨૩/૦૯/૨૦૨૧ : વાનાણી (વસ્તા દેવડી), રિતેશ એથોર્ટ (વસ્તા દેવડી), મોહમમદી (વરિયાવી બજાર)
- ૨૪/૦૯/૨૦૨૧ : જાનાણી (વસ્તા દેવડી), પવન ટેક. - HT
- ૨૫/૦૯/૨૦૨૧ : અવધ ટેકસટાઈલ માર્કેટ નં.૧ (સહારા માર્કેટ)
- ૨૬/૦૯/૨૦૨૧ : મહિપરપુરા સેન્ટર પોઈન્ટ

અસુવિધા બદલ દિલગીર છીએ

વરિષ્ઠ અને વિકલાંગ નાગરિક ઘરે બેઠા જાસારી સેવાઓ ઉપલબ્ધ કરી શકશે જે મેળવવા કોલ 0261-2551912 અથવા

મેઈલ connect.srt@torrentpower.com કરવા વિનંતી

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SHREEBHAV POLYWEAVES PVT LTD RELEVANT PARTICULARS

1	Name of corporate debtor	SHREEBHAV POLYWEAVES PRIVATE LIMITED
2	Date of incorporation of corporate debtor	18th August 2005
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17110GJ2005PTC046610
5	Address of the registered office and principal office (if any) of corporate debtor	238-240, Unity Estate, Next To Bafloir Ltd., Bhestan, Surat, Gujarat - 395023
6	Insolvency commencement date in respect of corporate debtor	31.08.2021
7	Estimated date of closure of insolvency resolution process	26.02.2022
8	Name and registration number of the insolvency professional acting as interim resolution professional	Nirav Anupam Tarkas Regn No. IBBI/IP-002/IP-N00776/2018-19/12375
9	Address and e-mail of the interim resolution professional, as registered with the Board	#209 B.N.Chambers, Opp. Welcom Hotel, R.C. Dutt Road, Alkapuri, Vadodra-390007 Gujarat Ph.: (0265) 235 9988, Email: natakshar@yahoo.co.in
10	Address and e-mail to be used for correspondence with the interim resolution professional	#209 B.N.Chambers, Opp. Welcom Hotel, R.C. Dutt Road, Alkapuri, Vadodra-390007 Gujarat Ph.: (0265) 235 9988, Email: shreebhavpolyweavesclrp@gmail.com
11	Last date for submission of claims	30.09.2021
12	Classes of creditors, if any, under clause (b) of sub-section (54) of section 21, incorporated in the interim resolution professional	-
13	Names of Insolvency Professionals identified to act as Authorized Representatives of creditors in a class (Three names for each class)	Not Applicable
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address:..... N.A.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Shreebhav Polyweaves Private Limited on 31.08.2021. The creditors of Shreebhav Polyweaves Private Limited are hereby called upon to submit their claims with proof on or before 30.09.2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date : 03.09.2021
Place : Vadodra

Name and Signature of
Interim Resolution Professional
Sd/- Nirav Anupam Tarkas
Regn No. IBBI/IP-002/IP-N00776/2018-19/12375

18/09/21 2525